

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1463
ANSWERED ON:02.12.2014
AUTONOMY TO PSUS
Gandhi Shri Feroze Varun

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government is taking any steps to form a committee that would look into the concerns of Public Sector Undertakings (PSUs) such as autonomy and regulatory clearances, in addition to the investment of surplus funds; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA)

(a) to (b): Government has already issued guidelines empowering Board of Central Public Sector Enterprises (CPSEs) through the Miniratna, Navratna Scheme in 1997 and Maharatna Schemes in 2010. Guidelines on investment of surplus funds are being issued from time to time since 1994. CPSEs seek regulatory clearances from the authorities concerned as and when required.